

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**OA No. 061/1020/2020**

This the 17<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. Sahil Angural, Age 27 years, S/o Sh. Kamal Kishore, R/o Ward No. 10, Tehsil and District Kathua.
2. Harnesh Kumar, Age 32 years, S/o Sh. Vijay Kumar, R/o Janglote, Tehsil and District Kathua.

.....Applicants

(Advocate: Mr. Ankur Sharma)

**Versus**

1. Union Territory of Jammu and Kashmir through Commissioner / Secretary Department of Rural Development and Panchayati Raj, Civil Secretariat Jammu.
2. Block Development Officer, CD Block, Marheen.
3. Block Development Officer, CAD Block, Kathua.
4. Assistant Commissioner Development, Kathua.
5. Deputy Commissioner, Kathua.

.....Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

**ORDER (ORAL)**

**By Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

At the outset learned counsel for the applicant submitted that the respondents be directed to release unpaid arrears of salary of the applicants within stipulated period of time.



2. Looking to the limited prayer of the applicant we direct the respondents to release unpaid arrears of salary of the applicants, in accordance with rules, within a period of one month from the date of communication of this order. The OA is disposed of accordingly. No order as to costs.
3. It is made clear that we have not entered into the merits of the case.

**(MOHD. JAMSHED)**  
Member (A)  
*Piyush/-*

**(RAKESH SAGAR JAIN)**  
MEMBER (J)